

DIVISION BENCH

P-108

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/11(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	CENTRAL BANK OF INDIA VS SUSHIL KUMAR AGARWAL
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Ms. UshaDoshi, Adv.] For the Financial Creditor/ Central Bank of India
Ms.Priyanka Gope, Adv.]

Ms. Rachana Agarwal, RP] For the Resolution Professional
Mr.Ayan Dutta, Adv.]

ORDER

1. Ld. Counsel/ Authorized Representative for the parties present.
2. Ld. Counsel appearing for Central Bank of India/ Financial Creditor seeks 10 days' further time to furnish fresh particulars for the service upon personal guarantor. Time is allowed.
3. Post this matter thereafter on **15/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**